

High Court of Karnataka,  
Bengaluru,  
Dated:22<sup>nd</sup> July 2021

**NOTIFICATION NO. HCKB - 117 / 2021**

In modification of earlier Notification No. HCKB - 103/2021, dated 30<sup>th</sup> June 2021, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from Monday the 26<sup>th</sup> July 2021 are arranged as mentioned below:

<b>Sl. No.</b>	<b>Name of the Hon'ble Judge</b>	<b>Court Hall No.</b>
1	Hon'ble The Chief Justice	1
2	Hon'ble Mrs.Justice K.S.Mudagal	2
3	Hon'ble Dr.Justice H.B.Prabhakara Sastry	3
4	Hon'ble Mr.Justice Mohammad Nawaz	4
5	Hon'ble Mr.Justice Nataraj Rangaswamy	5
6	Hon'ble Ms.Justice J.M.Khazi	6

**By Order of Hon'ble The Chief Justice**

**Sd/-**  
**(K.S.Bharath Kumar)**  
**Registrar (Judicial)**

**Date: 22.07.2021**

**HIGH COURT OF KARNATAKA KALABURAGI BENCH  
ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES  
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS  
WITH EFFECT FROM MONDAY THE 26<sup>TH</sup> JULY 2021**

**Priority will be given to old cases**

**PART A**

<b>SL. NO.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>REMARKS</b>
<b>1</b>	<p><b>Hon'ble Mrs. Justice K.S.Mudagal &amp; Hon'ble Ms. Justice J.M.Khazi</b></p> <p>All Division Bench cases</p> <p>- Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Few cases from following Advance Lists shall be taken every week</p> <p>(i) Advance List of Final Hearing of MFA (LAC) of the years 2015 to 2018 [Advance List No.<b>I (K)</b>]</p> <p>(ii) Advance List of order matters of MFA (MV) of the years 2016 to 2018 [Advance List No.<b>II (K)</b>]</p> <p>(iii) Advance list of order matters of RFA of the years 2015 to 2018 [Advance List No.<b>III (K)</b>]</p> <p>(iv) Advance list of Final Hearing of Criminal Appeal (Conviction) [Advance List No.<b>IV (K)</b>]</p> <p>(v) Advance list of final hearing of RFA [Advance List No.<b>V (K)</b>]</p> <p>Specially assigned cases</p>	<p><b>Video Conferencing / Physical hearing (optional)</b></p>

<p><b>2</b></p>	<p><b>Hon'ble Dr. Justice H.B. Prabhakara Sastry</b></p> <p>Miscellaneous First Appeals (except MVC and WC/ECA)</p> <p>Writ Petitions (KLR, LR and LA)</p> <p>Regular Second Appeals</p> <p>Regular First Appeals</p> <p>Miscellaneous Second Appeals</p> <p>Civil Revision Petitions</p> <p>RPFC</p> <p>(Preliminary Hearing/Admissions, Orders and Final Hearing in the above referred categories)</p> <p>Specially assigned cases</p>	<p><b>Video Conferencing / Physical hearing (optional)</b></p>
<p><b>3</b></p>	<p><b>Hon'ble Mr. Justice Mohammad Nawaz</b></p> <p>All Category of Single Judge's Criminal matters - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p><b>Video Conferencing / Physical hearing (optional)</b></p>
<p><b>4</b></p>	<p><b>Hon'ble Mr. Justice Nataraj Rangaswamy</b></p> <p>All Category of Civil and Writ Cases (except matters assigned to the Bench presided over by Hon'ble Dr. Justice H.B. Prabhakara Sastry) - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p><b>Video Conferencing / Physical hearing (optional)</b></p>

**PART B****HIGH COURT OF KARNATAKA  
KALABURAGI BENCH****SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN  
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

<b>Sl. No.</b>	<b>Name of the Hon'ble Judge</b>
<b>1</b>	<b>Hon'ble Mrs. Justice K.S.Mudagal</b>  Criminal Revision Petitions – Final Hearing
<b>2</b>	<b>Hon'ble Ms. Justice J.M.Khazi</b>  Criminal Appeals - Final Hearing

**NOTES:**

1. Memo for urgent Preliminary Hearing/Admission and Orders and final hearing (except matters on notified Advance Lists) shall be moved only by e-mail as per the format annexed to the notice dated 19.02.2021. **Memo for urgent posting shall not be moved before any individual Court by physical appearance.**
2. **In case of following newly filed cases, memo will not be entertained. The same shall be listed automatically on the days notified:**
  - a) **Criminal Petitions U/s 438 – 3<sup>rd</sup> day from the date of filing,**
  - b) **Criminal Petitions U/s 439 & 482 of Cr.P.C. and Writ Petitions under Article 226 R/w Sec. 482 of Cr.P.C - 4<sup>th</sup> day from the date of filing,**
  - c) **Criminal Appeals against Conviction – 4<sup>th</sup> day from the date of filing,**
  - d) **Civil Contempt Petition – 7<sup>th</sup> day from the date of filing**

- e) **Writ Petition (GM-CPC) – 5<sup>th</sup> day from the date of filing,**
- f) **Writ Petitions (GM) – 5<sup>th</sup> day from the date of filing, Commercial Appeals - 5<sup>th</sup> day from the date of filing,**
- g) **Writ Appeals – 5<sup>th</sup> day from the date of filing.**

**Note: The General Holidays shall be excluded for counting the days.**

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.
4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.
5. All the Benches will sit during normal Court working hours starting from 10.30 AM. They will take up the Judicial work as per the roster issued under the orders of Hon'ble The Chief Justice. However, the Court sessions shall be into following segments and the cases on all five lists will be serially numbered.

**FORENOON SESSION:**

- I Session from 10.30 am to 11.30 am;
- II Session from 11.40 am to 12.40 pm;
- III Session from 12.45 pm to 1.30 pm;

**AFTERNOON SESSION:**

- IV Session from 2.30 pm to 3.30 pm;
- V Session from 3.45 pm to 4.45 pm;

**By Order of Hon'ble The Chief Justice**

**Sd/-  
(K.S.Bharath Kumar)  
Registrar (Judicial)**

**Date: 22.07.2021**

**ADVANCE LIST I (K)**  
**HIGH COURT OF KARNATAKA KALABURAGI BENCH, KALABURAGI**  
**MFA LAC (DB) FOR FINAL HEARING OF THE YEAR 2015-2018**

<b>Sl. No.</b>	<b>CASE NO. &amp; YEAR</b>	<b>ADVOCATE FOR APPELLANT AND RESPONDENT</b>
1	MFA/200260/2015	HARSHAVARDHAN R MALIPATIL(P),AGA FOR R1 & R3(R),S
2	MFA/200609/2015	AMEET KUMAR DESHPANDE(P),SHIVAKUMAR TENGLI(R),
3	MFA/200681/2015	A M BIRADAR &(P),GOVT ADVOCATE FOR R1 & R2
4	MFA/200901/2015	SHIVANAND PATIL(P),GOURISH S KHASHAMPUR FOR R1 & R2, AGA FOR R3 & R4(R),
5	MFA/200955/2015	HARSHAVARDHAN R MALIPATIL(P),K A KALBURGI & CHETAN KALBURGI,
6	MFA/201437/2015	GOVT ADVOCATE(P),HARSHAVARDHAN R MALIPATIL(R), FOR R1, R3 TO R6(R),R2-SHIVANNA SD(R),R7-YENKOBA SD(R),
7	MFA/201635/2015	R S SIDHAPURKAR AND(P),AGA FOR R1 & R2,HANMANATH M G(P),
8	MFA/201782/2015	M M POLICE PATIL(P),GOVT ADVOCATE(R),
9	MFA/200313/2016	S S SAJJANSHETTY (P),GOVT ADVOCATE FOR R1 TO R4 SHIVALEELA S S (P),(MA NOT FILED),
10	MFA/200328/2016	RATNA N SHIVAYOGIMATH(P),GOURISH S KASHAMPUR(R), & SHAILAJA C D(P),VIJAY MAHANTESH HIREMATH(P),FOR R1 & R2(R),GOVT ADVOCATE FOR R3 & R4(R),(MA NOT FILED)(R),
11	MFA/200424/2016	B B PATIL(P),HARSHAVARDHAN R MALIPATIL(R), (NOC OBTAINED)(R),VINAYAK APTE(R),
12	MFA/200428/2016	AMEET KUMAR DESHPANDE(P),S V NISTY(P),
13	MFA/200470/2016	AMEET KUMAR DESHPANDE(P),AGA FOR R1 & R2(R), GOURISH S KHASHAMPUR FOR R3(R),
14	MFA/200471/2016	AMEET KUMAR DESHPANDE(P),AGA FOR R1 & R2 (MA NOT FILED),
15	MFA/200472/2016	AMEET KUMAR DESHPANDE(P),
16	MFA/200524/2016	SHIVANAND PATIL(P),GOVT ADVOCATE(R),
17	MFA/200681/2016	R S SIDHAPURKAR(P),AGA FOR R1(R),HANUMANATH M GILKI(P),
18	MFA/201132/2016	RATNA N SHIVAYOGIMATH(P),AGA FOR R1 TO R3,(MA NOT FILED),

19	MFA/201282/2016	SACHIN M MAHAJAN (P),FOR PROPOSED A1(A TO C)(P), APPARAO SUGOOR (P),C A SUGOOR(P),
20	MFA/201379/2016	B M ANGADI, S V BIRADAR,(P),ANURADHA M DESAI (R),
21	MFA/201696/2016	GOVT ADVOCATE(P),RATNA N SHIVAYOGIMATH(R),FOR R1 & R2(R),
22	MFA/202028/2016	MANVENDRA REDDY(P),
23	MFA/200083/2017	C KESHAVA RAO(P),KRUPA SAGAR PATIL ,VEERANAGOUDA MALIPATIL(P),FOR C/R 1 & 2(R),GOVT ADVOCATE FOR R3,
24	MFA/201417/2017	HARSHAVARDHAN R MALIPATIL(P),GOVT ADVOCATE FOR R1 & R4 (MA NOT FILED),GOURISH S KASHAMPUR FOR R2 & R3(VK NOT FILED),
25	MFA/201500/2017	CHAITANYAKUMAR CHANDRIKI(P),VIJAYAKUMARI G DHONI FOR R1
26	MFA/201812/2017	HARSHAVARDHAN R MALIPATIL(P),AGA(R),
27	MFA/202402/2017	A M BIRADAR(P),GOURISH S KHASHAMPUR(R),FOR R2 & R3 AGA FOR R1 TO R4,(MA NOT FILED),
28	MFA/200928/2018	RATNA N SHIVAYOGIMATH (NOC)(P),
29	MFA/201765/2018	CHAITANYAKUMAR CHANDRIKI(P),
30	MFA/201906/2018	R S SIDHAPURKAR &(P),GOVERNMENT ADVOCATE(R), HANMANTH M GILKI(P),
31	MFA/202163/2018	MANVENDRA REDDY(P),HARSHAVARDHAN R MALIPATIL(R), FOR R1(A TO D) & C/R1(B)(R),AGA FOR R2 & R3,
32	MFA/202271/2018	GOVT ADVOCATE (P),R3-SD(R),
33	MFA/202353/2018	MANVENDRA REDDY & (P),AGA FOR R2 & R3 (MA NOT FILED)(R), NARENDRA REDDY(P),

<b>ADVANCE LIST II (K)</b>		
<b>HIGH COURT OF KARNATAKA KALABURAGI BENCH KALABURAGI</b>		
<b>MFA (MV) (DB) FOR ORDERS OF THE YEAR 2016-2018</b>		
<b>Sl. No.</b>	<b>CASE NO. &amp; YEAR</b>	<b>ADVOCATE FOR APPELLANT AND RESPONDENT</b>
1	MFA/200422/2016	SUBHASH MALLAPUR (P), KRUPA SAGAR PATIL FOR R1 & R2
2	MFA/201628/2016 C/W MFA/201629/2016 MFA/201630/2016 MFA/201631/2016	A M PATIL(P),
3	MFA/201686/2016	BABU H. METAGUDDA (P), MANVENDRA REDDY FOR R2
4	MFA/201793/2016	G G CHAGASHETTI(P),J AUGUSTIN FOR R2, S S DESAI & L T PUJARI(P),R1-SD,
5	MFA/200288/2017	SANJEEV PATIL (P)
6	MFA/200975/2017	C S KALBURGI(P),SANGANAGOUDA V BIRADAR FOR R1 TO R6 (NOC)(R),
7	MFA/201080/2017	B.V.JALDE (P), JAHAGIRDAR FOR R1
8	MFA/201162/2017	BABU H METAGUDDA (NOC)(P),NOTICE TO R1 IS DISPENSED WITH, MAHANTESH PATIL(P),SHARANABASAPPA M PATIL FOR R2,
9	MFA/201270/2017	C S KALBURGI(P),R4 IS MINOR REPTD BY R2(R),R5-SD,
10	MFA/201393/2017	UDAY P HONGUNTIKAR &(P),SANGANAGOUDA V BIRADAR, AMRUTHA DESHMANYA(P),FOR R1 TO R4,
11	MFA/201582/2017	SHIVANAND PATIL(P),B C JAKA FOR R1,
12	MFA/201958/2017	SHIVANAND PATIL(P),
13	MFA/202059/2017	BABU H METAGUDDA(P),R3-SD,
14	MFA/202122/2017	SANJEEV PATIL(P),MANJUNATH MALLAYYA SHETTY(R),FOR R2
15	MFA/202179/2017	BIRADAR VIRANAGOUDA(P),SUBHASH MALLAPUR FOR R2
16	MFA/202180/2017	BIRADAR VIRANAGOUDA(P),SUBHASH MALLAPUR FOR R2, SUDARSHAN M FOR R3,
17	MFA/200301/2018	SHARANABASSAPPA K BABSHETTY(P),
18	MFA/200313/2018	C S KALBURGI(P),MOHAMMED KHADER KHAN,FOR C/R1 & R2,
19	MFA/200324/2018	SANGANAGOUDA V BIRADAR(P), NOTICE TO R1 IS DISPENSED WITH, UDAY P HONGUNTIKAR FOR R2,



20	MFA/200572/2018	PREETI PATIL MELKUNDI(P),BABU H METAGUDDA(R),FOR C/R1 BABU H METAGUDDA FOR R5,NOTICE TO R6 IS DISPENSED WITH
21	MFA/200855/2018	VEERANAGOUDA MALIPATIL(P),
22	MFA/200869/2018	SUBHASH MALLAPUR(P),RAVI B PATIL FOR R1
23	MFA/200932/2018	J AUGUSTIN(P), NOTICE TO R2 TO R5 IS DISPENSED WITH,
24	MFA/201022/2018	B M KINIKERI & SANJEEV PATIL(P),SUBHASH MALLAPUR FOR R2,
25	MFA/201139/2018	SANJAY M. JOSHI (P), S.K. BABSHETTY ®
26	MFA/201150/2018	SHARANAGOUDA V. PATIL (P)
27	MFA/201198/2018	SHARANABASSAPPA K BABSHETTY(P),SUDHIRSINGH R VIJAPUR
28	MFA/201216/2018	SUBHASH MALLAPUR(P),SHARANABASAPPA K BABSHETTY FOR R1 & R3,R2-SD
29	MFA/201352/2018	SANDEEP VIJAYKUMAR PATIL(P),RAVI B PATIL FOR R1 TO R5
30	MFA/201500/2018	SHASHIKALA JAHAGIRDAR(P),
31	MFA/201585/2018	V N MISKIN & ANAND V TURE(P),
32	MFA/201617/2018	SANJEEV PATIL(P),SUDARSHAN M FOR R2 (VK NOT FILED), SANGEETA BHADRASHETTY FOR R4, SHIVANAND PATIL FOR R6, K M GHATE FOR R3(II TO VI)
33	MFA/201806/2018	SANGANAGOUDA V BIRADAR(P),
34	MFA/201807/2018	SANGANAGOUDA V BIRADAR(P),
35	MFA/201925/2018	S S ASPALLI(P),SANJEEVKUMAR C PATIL(R),FOR R1 TO R3
36	MFA/201979/2018	BABU H METAGUDDA(P),R1-SD(R),
37	MFA/201987/2018	SHIVANAND PATIL(P),SANDEEP VIJAYKUMAR(R),FOR R1 TO R4,
38	MFA/201994/2018	MANVENDRA REDDY(P),NAGARAJ PATIL FOR R1(R),
39	MFA/202006/2018	SHARANABASAPPA M PATIL(P),
40	MFA/202038/2018	PREETI PATIL MELKUNDI(P),
41	MFA/202121/2018	SUBHASH MALLAPUR(P),
42	MFA/202184/2018	BAPUGOUDA SIDDAPPA & (P),R1-SD,I S GHALI(P), UDAY P HONGUNTIKAR FOR R4,
43	MFA/202189/2018	BABU H METAGUDDA(P),SUDHARSHAN M FOR R2 BASAVARAJ R MATH FOR R3(R),

44	MFA/202190/2018	MAHANTESH PATIL &(P),PRASHANT B WAJANTRI(P),
45	MFA/202191/2018	K A KALBURGI AND CHETAN(P),
46	MFA/202215/2018	S.S.SAJJANSHETTY (P)
47	MFA/202224/2018	SUBHASH MALLAPUR(P),NEEVA M CHIMKOD FOR C/R2,(IN CP NO 30151/18)(R),
48	MFA/202227/2018	SUBHASH MALLAPUR(P),BABU H METAGUDDA FOR R1 TO R5,
49	MFA/202242/2018	PREETI PATIL MELKUNDI(P),
50	MFA/202245/2018	KRUPA SAGAR PATIL(P), SHASHIKALA JAHAGIRDAR FOR R2,& R4
51	MFA/202380/2018	VEERANAGOUDA MALIPATIL(P), NOTICE TO R1 IS DISPENSED WITH,
52	MFA/202409/2018	PREETI PATIL MELKUNDI(P),R6-SD,
53	MFA/202485/2018	RATNA N SHIVAYOGIMATH(P),& SHAILAJA C D (P),
54	MFA/202488/2018	B C JAKA(P),PREETI PATIL MELKUNDI FOR R2
55	MFA/202490/2018	SANDEEP VIJAYKUMAR (P), NOTICE TO R1IS DISPENSED WITH SHIVANAND PATIL FOR R2,
56	MFA/202503/2018	SUBHASH MALLAPUR(P),
57	MFA/202514/2018	RATNA N SHIVAYOGIMATH(P),SHAILAJA C D & (P),VIJAYAMAHANTESH HIREMATH(P),
58	MFA/202522/2018	MAHANTESH PATIL(P),S S ASPALLI FOR R2 & R3(R),R3-SD,

<b>ADVANCE LIST III (K)</b>			
<b>HIGH COURT OF KARNATAKA KALABURAGI BENCH, KALABURAGI</b>			
<b>RFA (DB) FOR ORDERS OF THE YEAR 2015- 2018</b>			
<b>SL. NO.</b>	<b>CASE NO. &amp; YEAR</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	200008/2015	AMEET KUMAR DESHPANDE	
2	716/2015	D.P.AMBEKAR	R-1 SERVED
3	200050/2015	VINAYAK APTE	AJAYKUMAR A.K.
4	200052/2015	RAJA VENKATAPPA NAIK	D.P.AMBEKAR
5	RSA200067/2015 c/w 200060/2015 200018/2016	AJAYKUMAR A.K.	PRAVEEN KUMAR RAIKOTE FOR C/R-1
6	200087/2015	J. AUGUSTIN	BASAVARAJ KAREDDY
7	20049/2016 c/w 200062/2016	SHIVAKUMAR KALLOOR	AJAYKUMAR A.K.
8	200058/2016	UDAY P. HONGUNTIKAR	R2 & 3 SERVED
9	200061/2016	D.P.AMBEKAR	
10	200063/2016	R.S.SIDHAPURKAR	SUDHIR KULKARNI
11	200102/2016	AMEET KUMAR DESHPANDE	S.K.BABSHETTY
12	200027/2017 c/w 200047/2017 200051/2017	A.M.BIRADAR	AJAYKUMAR A.K.
13	200028/2017	CHAITANYAKUMAR C.M.	RESPONDENT SERVED
14	200059/2017	VINAYAK APTE (NOC)	SANGANABASAVA B. PATIL FOR R2
15	200060/2017	K.A.KALBURGI (NOC) FOR A1 TO A13	S.S.SARADAGI
16	200067/2017	MAHANTESH PATIL	AJAYKUMAR A.K.
17	200073/2017	AJAYKUMAR A.K.	R7 TO R23 ARE SERVED
18	200079/2017 A/W 200078/2017	B.D.HANGARKI	MANVENDRA REDDY
19	200086/2017	MOHAMMED ABDUL SATTAR SARADAGI	R2 SERVED
20	200091/2017	MAHANTESH PATIL	AMEET KUMAR DESHPANDE FOR R1 (A) (B)
21	200093/2017	D.P.AMBEKAR	A.VIJAYAKUMAR
22	200094/2017	R.S.SIDHAPURKAR	R3, 4, 6 ARE SERVED

23	200095/2017	S.K.BABSHETTY	R4, 5, 6 SERVED
24	200111/2017	R.S.SIDHAPURKAR	A.VIJAYKUMAR
25	200112/2017	BIRADAR VIRANAGOUDA	D.P.AMBEKAR
26	200126/2017	RAVI B. PATIL	R.S.SIDHAPURKAR
27	200143/2017	RAVI B. PATIL	SACHIN M. MAHAJAN
28	200008/2018	R.S.SIDHAPURKAR	MAHANTESH PATIL
29	200013/2018	P.S.MALIPATIL	MOIZUDDIN ALI AHMED
30	200018/2018	D.P.AMBEKAR	
31	200021/2018	R.S.SIDHAPURKAR	NAGRAJ PATIL
32	200023/2018	AMEET KUMAR DESHPANDE	A.VIJAYKUMAR
33	200024/2018	A.S.ROJA	H.R.MALIPATIL
34	200025/2018	V.K.NAYAK	
35	200026/2018	GURURAJ RAO KAKKERI	B.C.JAKA
36	200032/2018	K.M.GHATE	SHIVANAND PATIL C/R -2
37	200038/2018	B.K.HIREMATH	SANGANABASAVA B. PATIL FOR C/R-2, 3
38	200043/2018	SHIVANAND PATIL	B.D.HANGARKI
39	200049/2018	ARUN CHOWDAPURKAR	P.VILASKUMAR FOR R2, R11, R1 SERVED
40	200051/2018	AMEET KUMAR DESHPANDE	RAVI B. PATIL
41	200054/2018	SANGANABASAVA B. PATIL	RESPONDENT SERVED
42	200061/2018	JIDAGE KAILASH C.	
43	200066/2018	B.D.HANGARKI	
44	200073/2018	HULEPPA HEROOR	RESPONDENT SERVED
45	200080/2018	GANESH S. KALBURGI (NOC)	AGA ACCEPT NOTICE
46	200082/2018	SANDEEP VIJAYAKUMAR	SHIVAKUMAR KALLOOR FOR R1
47	200090/2018	D.P.AMBEKAR	R3 & R4 SERVED
48	200095/2018	R.S.SIDHAPURKAR	MAHANTESH PATIL FOR R1 a) to R1 (f)
49	200102/2018	R.S.SIDHAPURKAR	
50	200105/2018	AMEET KUMAR DESHPANDE	S.H.MANUR
51	200110/2018	S.K.BABSHETTY	
52	200111/2018	UMASHANKAR B. JAWALE	
53	200118/2018	AJAYKUMAR A.K.	
54	200121/2018	SHIVAKUMAR KALLOR	A.M.NAGARAL
55	200123/2018	G.S.BIRADAR	NOTICE ISSUED

56	200124/2018	GURURAJ RAO KAKKERI	
57	200126/2018	S.K.BABSHETTY	M.S.NARONI
58	200128/2018	KRUPASAGAR PATIL	SHIVAKUMAR KALLOOR (VK NOT FILED)
59	200130/2018 c/w 200144/2018	RATNA N. SHIVAYOGIMATH	G.G.CHAGASHETTI
60	200132/2018	RAVI B. PATIL	K.M.GHATE FOR R2 TO R4
61	200134/2018	MAHANTESH PATIL	G.G.CHAGASHETTI FOR R1 (c) 4, 6
62	200135/2018	K.M.GHATE	SACHIN M.MAHAJAN
63	200138/2018	AMEET KUMAR DESHPANDE	RAVI B. PATIL
64	200139/2018	JAMBAYYA SWAMY HIREMATH	
65	200141/2018	UMESH V. MAMADAPUR	RATNA N.SHIVAYOGIMATH
66	200142/2018	VINAYAK APTE (NOC)	NOTICE ISSUED
67	200145/2018	RATNA N. SHIVAYOGIMATH	ANANTH S. JAHAGIRDAR
68	200154/2018	AMEET KUMAR DESHPANDE	SHIVANAND PATIL
69	200157/2018	M.SALOMAN ALFRED	
70	200160/2018	B.D.HANGARKI	
71	200165/2018	AMEET KUMAR DESHPANDE	SACHIN MAHAJAN FOR R11
72	200166/2018	M.M.PATIL & S.M.PATIL	
73	200173/2018	SRINIVAS S. SIDHAPURKAR	SHIVANAND PATIL
74	200177/2018	GURURAJ RAO KAKKERI	AMEET KUMAR DESHPANDE FOR R1 TO R3
75	200178/2018	VINAYAK APTE	
76	200179/2018	NEEVA M. CHIMKOD	H.M.PATIL FOR C/R 1 TO 3
77	200181/2018	SACHIN M. MAHAJAN	SANJEEVKUMAR C. PATIL
78	200182/2018	SHIVANAND PATIL	
79	200183/2018	MAHANTESH PATIL	AMEET KUMAR DESHPANDE
80	200184/2018	AMEET KUMAR DESHPANDE	GANESH NAIK
81	200186/2018	JAMBHAYYA SWAMY HIREMATH (DIMISED)	H.R.MALIPATIL
82	200187/2018	MANURE ASHOK KUMAR	

83	200190/2018	MAHANTESH PATIL	SHIVANAND PATIL
84	200191/2018	D.P.AMBEKAR	SANGANAGOUDA BIRADAR
85	200192/2018	G.S.BIRADAR	
86	200194/2018	AMEET KUMAR DESHPANDE	BAPUGOUDA SIDDAPPA FOR R3 R8
87	200195/2018	RAVI B. PATIL	RESPONDENT SERVED
88	200196/2018	MAHANTESH PATIL	
89	200197/2018	N.S.DESHPANDE	
90	200199/2018	S.H.MANUR	B.V.JALDE

**ADVANCE LIST IV (K)**  
**HIGH COURT OF KARNATAKA, KALABURAGI BENCH**  
**CRIMINAL APPEAL (DB) CONVICTION**  
**(CUSTODY MATTERS) - FOR FINAL HEARING**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Date of Arrest in Lower Court</b>	<b>Adv. for Appellant Sri./Smt.</b>	<b>Adv. for Respondent Sri./Smt.</b>
1.	200135/2020	03/10/2011	Nandkishore Boob	Addl.SPP
2.	200033/2020	05/09/2012	Mahantesh Desai	Addl.SPP
3.	200051/2015	02/12/2012	Biradar Veerangouda	Addl.SPP
4.	200063/2016	11/01/2013	Sanjay A. Kulkanri	Addl.SPP
5.	200103/2015	23/01/2013	Sanjay A. Patil	Addl.SPP
6.	200013/2016	08/04/2013	Shivanand V. Pattanashetti	Addl.SPP
7.	200140/2016	28/06/2013	Rajesh G. Doddamani	Addl.SPP
8.	200129/2016	02/09/2013	Ganesh Naik	Addl.SPP
9.	200010/2014	16/012/2013	Ishwarraj S. Chowdapur	Addl.SPP
10.	200141/2015	13/01/2014	Avinash A. Uploankar	Addl.SPP
11.	200134/2017	13/01/2014	M.A. Jagaridar	Addl. SPP
12.	200173/2017 & Connt matter	17/01/2014	Sanjay A. Kulkarni	Addl.SPP
13.	200136/2016	18/01/2014	Nandkishore Boob	Addl.SPP
14.	200018/2018	02/03/2014	Arun S. Chowdapurkar	Addl.SPP
15.	200147/2016	29/03/2014	Chaitanaya Kumar CM	Addl.SPP
16.	200101/2016	1905/2014	Irshand Ahmed & Anwar (NOC) Ishwaraj S. Chowdapur	Addl.SPP
17.	200135/2016	11/07/2014	Ishwaraj S. Chowdapur	Addl.SPP
18.	200114/2015 A/w 200040/2016	18/07/2014	Ishwaraj S. Chowdapur	Addl.SPP
19.	200085/2017	21/07/2014	Shivnanand V. Pattanashetti	Addl.SPP
20.	200083/2017	05/09/2014	S.S. Aspalli	Addl.SPP
21.	200126/2019	01/10/2014	Ishwarraj S. Chowdapur	Addl.SPP
22.	200018/2017	02/10/2014	Biradar Veerangouda	Addl.SPP
23.	200078/2016	05/10/2014	Biradar Veeranagouda	Addl.SPP

24.	200033/2019	07/10/2014	Nandkishore Boob	Addl.SPP
25.	200056/2016	09/10/2014	Shivanand V. Patanashetti	Addl.SPP
26.	200174/2017	14/11/2014	Sanjay A. Kulkarni	Addl.SPP
27.	200053/2020	24/01/2015	B.C. Jaka	Addl.SPP
28.	200020/2018	13/03/2015	S.S. Aspalli	Addl.SPP
29.	200027/2017 Connt matter	06/04/2015	Anil Kumar Navadagi	Addl.SPP
30.	200045/2019	10/04/2015	Mohd. Zaheeruddin Haqqem	Addl.SPP
31.	200045/2018	20/05/2015	N. Krishnacharaya	Addl.SPP
32.	200088/2018	19/06/2015	R.S. Lagali	Addl.SPP
33.	200150/2017	24/016/2015	B.C. Jaka	Addl.SPP
34.	200163/2017	06/07/2015	Ishwaraj S. Chowdapur	Addl.SPP
35.	200029/2017	08/07/2015	R.S. Lagali	Addl.SPP
36.	200025/2017 & Conn. matter	09/07/2015	R.S. Lagali	Addl.SPP
37.	200160/2017	10/08/2015	Biradar Veerangaouda	Addl.SPP
38.	200128/2018	17/09/2015	Jambayya Swami Hiremth	Addl.SPP
39.	200007/2020	13/10/2015	Rajesh Doddamani	Addl.SPP
40.	200111/2018 & Conn. matter	16/10/2015	Sanjay A. Patil	Addl.SPP
41.	200075/2019	25/10/2015	Ashok B. Mulage	Addl.SPP
42.	200127/2018	31/10/2015	B.C. Jaka	Addl.SPP
43.	200071/2020	25/12/2015	B.C. Jaka	Addl.SPP
44.	200086/2019	13/01/2016	Biradar Veeranagouda	Addl.SPP
45.	200154/2017	21/01/2016	Nand kishore Boob	Addl.SPP
46.	200127/2019	30/01/2016	B.C. Jaka	Addl. SPP
47.	200044/2018	01/02/2016	Shivashankar H. Mannur	Addl.SPP



48.	200141/2018	10/02/2016	B.C. Jaka	Addl.SPP
49.	200102/2018	26/03/2016	B.C. Jaka	Addl.SPP
50.	200089/2018	07/04/2016	Mahanthesh H. Desai	Addl.SPP
51.	200134/2018	09/04/2016	R. Kotwal	Addl.SPP
52.	200096/2017	05/05/2016	Ganesh Naik	Addl.SPP
53.	200109/2019 & conn. matter	04/07/2016	Chaitanaya Kumar CM	Addl.SPP
54.	200133/2017 & Conn. matter	08/07/2016	Shivanand V. Pattanshetti	Addl.SPP
55.	200104/2017	23/08/2016	S.H.Mannur	Addl.SPP
56.	200150/2019	23/08/2016	Parwar Rajkumar	Addl.SPP
57.	200091/2019	23/08/2016	Patil Shantabai Subash	Addl.SPP
58.	200083/2018	11/10/2016	Rajesh Doddamani	Addl.SPP
59.	200185/2016	20/11/2016	Sachin M. Mahajan	Addl.SPP
60.	200016/2020	27/12/2016	R.S. Lagali	Addl.SPP
61.	200152/2018	03/01/2017	Ustand Sadat Hussain	Addl.SPP
62.	200144/2018	04/01/2017	Ishwar raj chowdapur	Addl.SPP
63.	200006/2021	30/01/2017	Nandkishre Boob	Addl.SPP
64.	200022/2018	18/04/2017	Ishwar raj Chowdapur	Addl.SPP
65.	200050/2019	02/06/2017	Baburao Mangane & Ashok B. Mulge	Addl.SPP
66.	200080/2019	13/07/2017	Ishwar raj Chowdapur	Addl.SPP
67.	200125/2018	14/07/2017	Shivashankar H. Mannur	Addl.SPP
68.	200080/2019	18/04/2017	Ishwar Raj Chowdapur	Addl.SPP
69.	200135/2018	25/11/2017	B. S. Nasi	Addl.SPP
70.	200124/2020	21/12/2017	B.S. Nasi	Addl.SPP
71.	200054/2020	31/12/2017	B.S. Nasi	Addl.SPP
72.	200058/2020	08/01/2018	Nandkishre Boob	Addl.SPP
73.	200035/2018	20/02/2018	S.V. Deshmukh	Addl.SPP
74.	200005/2019	17/10/2018	Hema L.K.	Addl.SPP
75.	200078/2019	07/11/2018	Suresh C. Tengli	Addl.SPP
76.	200014/2020	20/11/2019	S.B. Sangolgi	Addl.SPP
77.	200020/2019	11/12/2018	Vishal Pratap Singh	Addl.SPP

78.	200093/2019	11/12/2018	Nandkishore Boob	Addl.SPP
79.	200044/2019	08/01/2019	Ustand satada Hussain	Addl.SPP
80.	200018/2020	08/01/2019	S.H. Mannur	Addl.SPP
81.	200111/2020	31/01/2019	Ustad Satad Hussain	Addl.SPP
82.	200072/2019	14/02/2019	B.S. Nasi	Addl.SPP
83.	200071/2019	16/03/2019	Sanjay A. Kulkarni	Addl.SPP
84.	200076/2020	16/05/2019	Biradar Veeranagouda	Addl.SPP
85.	200101/2019	04/07/2019	Mahentesh Patil	Addl. SPP
86.	200134/2019	17/10/2019	Baburao Mangane & Ashok B. Mulge	Addl.SPP
87.	200084/2020	06/02/2020	B.C. Jaka	Addl.SPP
88.	200050/2020	10/02/2020	R.S. Lagali	Addl.SPP
89.	200123/2020	09/03/2020	Raja Venktappa Naik	Addl.SPP
90.	200069/2020	13/03/2020	Rajesh G. Doddamani	Addl.SPP
91.	200090/2020	07/07/2020	J.K. Bukka	Addl.SPP
92.	200021/2021	20/11/2020	Ishwarraj Chowdapur	Addl.SPP

**ADVANCE LIST V (K)**  
**HIGH COURT OF KARNATAKA, KALABURAGI BENCH**  
**STATEMENT OF RFA FINAL HEARING (DB) (Advance List)**

<b>Sl. No</b>	<b>CASE No &amp; YEAR</b>	<b>SUB-TYPE</b>	<b>ADVOCATE FOR APPELLANT</b>	<b>ADVOCATE FOR RESPONDENT</b>
1	RFA-1012/2001		B.K.HIREMATH	SAGARI
2	RFA-1117/2005	PAR	ANANTH S. JAHAGIRDAR	S.S.KOTI
3	RFA-6006/2012	INJ	J.AGUSTIN & SANTOSH	MANVENDRA REDDY
4	RFA-6013/2012	PAR	SACHIN M. MAHAJAN	SHIVANAND PATIL
5	RFA-6016/2012		RAJA VENKATAPPA NAIK	ASHOK PATIL
6	RFA-6037/2012	PAR/PO S	AMEET KUMAR DESHPANDE	R-1 SERVED
7	RFA-6043/2012		R.S.SIDDAPURKAR	GURURAJ RAO KAKKERI
8	RFA-6040/2013	PAR	NEEVA M. CHIMKOD	K.M.GHATE
9	RFA-200006/2014		UMESH V MAMADAPUR	R1-GULAPPA SD
10	RFA-200009/2014	PAR	SHIVANAND PATIL	V SRIPAD FOR R1
11	RFA-200018/2014		AMEET KUMAR DESHPANDE	AJAYKUMAR A K FOR R1 TO R6
12	RFA-200020/2014	DEC	SHIVAKUMAR KALLOOR	GOVT ADVOCATE FOR R1 TO R4
13	RFA-200021/2014		ASHOK S KINAGI	A VIJAY KUMAR FOR R1 TO R7
14	RFA-200024/2014		I R BIRADAR & SANTOSH H PATIL	ASHOK S KINAGI
15	RFA-200036/2014	PAR/PO S	SANJAY M JOSHI (NOC)	VEERANAGOUDA
16	RFA-200037/2014		B.D.HANGARKI	MAHANTESH H. DESAI
17	RFA-200048/2014		AMEET KUMAR DESHPANDE	S K BABSHETTY & UMADEVI S B
18	RFA-200051/2014		G B YADAV (NOC)	MAYA T R FOR R1

19	RFA-200056/2014		HARSHAVARDHAN R MALIPATIL	AMEET KUMAR DESHPANDE
20	RFA-200066/2014	DEC	AMEET KUMAR DESHPANDE	B.R.MATH
21	RFA-200069/2014	PAR/PO S	SHIVAKUMAR KALLOOR	BAPUGOUDA SIDDAPPA
22	RFA-200070/2014	PAR	BASAVARAJ KAREDDY	MAHANTESH PATIL
23	RFA-200074/2014		UMESH V MAMADAPUR	ADDL GOVT ADVOCATE
24	RFA-200011/2015	PAR	A.M.BIRADAR	B.D.HANGARKI
25	RFA-200012/2015	DEC/IN J	R P ASTURE, RAHUL R ASTURE	SHARANABASAPPA K BABSHETTY
26	RFA-200013/2015	PAR/PO S	S G MATH	R1-HEMAVATHI PATIL SD
27	RFA-200014/2015	PAR	GURURAJ RAO KAKKERI	D.P.AMBEKAR
28	RFA-200019/2015		MANVENDRA REDDY	KRUPA SAGAR PATIL
29	RFA-200020/2015	PAR/PO S	PATIL SHRINIVAS BASAVANTRAO	R1-MARUTI SD
30	RFA-200021/2015	PAR/PO S	AMEET KUMAR DESHPANDE	GURURAJ RAO KAKKERI,
31	RFA-200023/2015	DEC/PA R	AMEET KUMAR DESHPANDE	SHRINIVAS B APTIL
32	RFA-200026/2015		KRUPA SAGAR PATIL	S R TEJAS (NOC)
33	RFA-200029/2015	DEC/P OS	K B RAO	R1-BHEEMAVVA SD
34	RFA-200032/2015	PAR/PO S	B D HANGARKI & S B HANGARKI	AMEET KUMAR DESHPANDE
35	RFA-200036/2015	PAR/PO S	P S CHHAPRE & D P AMBEKAR	V/O DATED 18/1/19 NOTICE TO
36	RFA-200037/2015		R S SIDHAPURKER	GURURAJ RAO KAKKERI
37	RFA-200047/2015	PAR/PO S	AJAY KUMAR A K	UMESH V MAMADAPUR

38	RFA-200048/2015	DEC/P OS	AMEET KUMAR DESHPANDE	ARCHANA P TIWARI FOR R1 TO R3
39	RFA-200057/2015		MAHANTESH PATIL	SERVICE OF NOTICE TO
40	RFA-200058/2015		MAHANTESH PATIL	HELD SUFFICIENT
41	RFA-200078/2015	PAR/PO S	K.S.SAKRY	VINAYAK APTE
42	RFA-200081/2015	PAR/PO S	AMEET KUMAR DESHPANDE	SRINIVAS B.PATIL FOR R1
43	RFA-200082/2015	PAR	GURURAJRAO KAKKERI	S K BABSHETTY FOR R1 & R2
44	RFA-200083/2015	PAR/PO S	RAVI B PATIL	V S PATIL FOR R1
45	RFA-200084/2015	SP	R S SIDHAPURKAR	SANJEEV KUMAR C PATIL FOR R1
46	RFA-200014/2016	DEC/IN J	AMEET KUMAR DESHPANDE	P S MALIPATIL FOR R1 & R2
47	RFA-200019/2016		G G CHAGASHETTI	ASHOK S KINAGI
48	RFA-200022/2016	PAR/PO S	VINAYAK D PATNURKAR &	K M GHATE &
49	RFA-200028/2016		SANJEEVKUMAR C PATIL &	R J BHUSARE FOR R2
50	RFA-200046/2016	DEC/IN J	HEMA L KULAKARNI &	R1-OMPRAKASH SD
51	RFA-200047/2016	PAR/PO S	NARENDRA REDDY	ASHOK S KINAGI FOR R3
52	RFA-200048/2016	DEC/PA R	ASHOK S KINAGI	R1-SIDDAPPA SD
53	RFA-200054/2016	PAR/IN J	ASHOK S KINAGI	HARSHAVARDHAN R MALIPATIL
54	RFA-200060/2016	SP	SUBHASH MALLAPUR,	MANVENDRA REDDY,
55	RFA-200065/2016	PAR/PO S	PATIL SHRINIVAS BASAVANTRAO	SHIVANAND PATIL FOR R1 & R2

56	RFA-200073/2016	DEC/IN J	NARENDRA M. REDDY	VEERANAGOUDA
57	RFA-200080/2016	PAR	AMEET KUMAR DESHPANDE	GURURAJRAO KAKKERI
58	RFA-200087/2016	PAR	SRINIVAS B. PATIL	KOUJALAGI C.L.
59	RFA-200088/2016	DEC/IN J	PATIL SHRINIVAS BASAVANTRAO	KRUPA SAGAR PATIL
60	RFA-200091/2016	SP	ASHOK S KINAGI	VINAYAK APTE FOR R1
61	RFA-200099/2016	PAR	KRUPA SAGAR PATIL	CHAITANYAKUMAR CHANDRIKI
62	RFA-200105/2016	PAR	AJAYKUMAR A K &	BASAVARAJ KAREDDY FOR R1
63	RFA-200003/2017	DEC/PA R	RATNA N SHIVAYOGIMATH	NARESH V KULKARNI
64	RFA-200004/2017	PAR/PO S	PATIL SHRINIVAS BASAVANTRAO	R1-BASAPPA SD
65	RFA-200009/2017	PAR	DEEPAK VISHNU BARAD	SHIVANAND PATIL FOR R1
66	RFA-200011/2017	PAR/PO S	HEMA L KULAKARNI	A VIJAYKUMAR FOR R1
67	RFA-200021/2017	SP	ASHOK S KINAGI	R J BHUSARE FOR R1
68	RFA-200023/2017	PAR/PO S	SHIVANAND PATIL	SACHIN M. MAHAJAN
69	RFA-200035/2017	SP/DE/ IN	JIDAGE KAILASH C	BASAVARAJ KAREDDY
70	RFA-200037/2017	PAR	B D HANGARKI, J B HANGARKI	VINAYAK APTE FOR FOR R1 TO R3
71	RFA-200041/2017	MON	ASHOK S KINAGI &	KRUPA SAGAR PATIL
72	RFA-200045/2017	MON	SHARANABASAPPA M PATIL	GOVT ADVOCATE FOR R1
73	RFA-200046/2017	DEC/IN J	G S BIRADAR & V G BIRADAR	AMEET KUMAR DESHPANDE

74	RFA-200056/2017		G G CHAGASHETTI,	K D BHANTANUR FOR C/R1
75	RFA-200058/2017	PAR/PO S	A VIJAYKUMAR &	GURURAJRAO KAKKERI FOR R1
76	RFA-200071/2017	MON	SHIVAKUMAR KALLOOR	K.M.GHATE
77	RFA-200074/2017	SP	AJAYKUMAR A.K.	DEEPAK V. BARAD
78	RFA-200081/2017	MON	R.J.BHUSARE	KRUPA SAGAR PATIL
79	RFA-200084/2017	PAR/PO S	VIRANAGOUDA MALIPATIL	S.S.ASPALLI
80	RFA-200090/2017	SP	AJYAKUMAR A.K.	
81	RFA-200119/2017	MON	ASHOK PATIL	R.J.BHUSARE
82	RFA-200120/2017	MON	A VIJAYAKUMAR	RAVI B. PATIL
83	RFA-200122/2017	SP	AMEETKUMAR DESHPANDE	SYED MASTAN
84	RFA-200140/2017	PAR/PO S	I.R.BIRADAR	D.P.AMBEKAR
85	RFA-200141/2017	PAR/PO S	SHARANABASAPPA K. BASHETTI	A.VIJAYKUMAR
86	RFA-200015/2018	SP	BASAVARAJ KAREDDY	RATNA N. SHIVAYOGIMATH
87	RFA-200040/2018	MON	KRUPA SAGAR PATIL	SHIVKUMAR R. TENGLI
88	RFA-200044/2018	PAR	SACHIN M. MAHAJAN	AMEET KUMAR DESHPANDE
89	RFA-200058/2018	PAR/PO S	AJAYKUMAR A.K.	ANILKUMAR CHAVAN
90	RFA-200059/2018	PAR/PO S	S.S.SAJJANSHETTY	G.B.YADAV
91	RFA-200068/2018	SP	SHIVANAND PATIL	AMEET KUMAR DESHPANDE
92	RFA-200070/2018	SP	SHIVAKUMAR KALLOOR	H.R.MALIPATIL
93	RFA-200071/2018	DEC	ARUN CHOWDAKAR	AMEET KUMAR D

94	RFA-200077/2018	DEC	AJAYKUMAR A.K.	DEEPAK V. BARAD
95	RFA-200085/2018	PAR	SRINIVAS B. PATIL	M.S.INAMADAR
96	RFA-200088/2018	SP	I.R.BIRADAR	SHIVAKUMAR MALIPATIL
97	RFA-200106/2018	SP	S.K.BABSHETTY	R..V.NADAGOUDA
98	RFA-200133/2018	PAR/PO S	AJAYKUMAR A.K.	NEEVA M.CHIMKOD
99	RFA-200190/2018	PAR/PO S	MAHANTESH PATIL	SHIVANAND PATIL
100	RFA-200155/2018	PAR	SANJEEV KUMAR C. PATIL	D.P.AMBEKAR